

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 936 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

KISHANPAL & ORS.

Respondent(s)

Date: 30/06/2008 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE P. SATHASIVAM
(VACATION BENCH)

For Appellant(s) Mr. Pramod Swarup, Adv.
Ms. Vandana Mishra, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

For Respondent(s) Mr. Arvind Singh, Adv.
Ms. Indra Raghuvanshi, Adv.
Mr. Vinod Jindal, Adv.
Dr. Kailash Chand, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. Pramod Swarup, learned counsel for the State of U.P. resumed his arguments at 10.40 a.m. and concluded at 11.10 a.m. Thereafter, Mr. Arvind Singh, learned counsel appearing for all the respondents made his submissions upto 11.30 a.m.

Arguments concluded.

Judgement reserved.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master

Books cited
(2003) 5 SCC 537